

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.4
I.A.Nos.748/2023 & 134/2024 in
C.P. (IB)No.110/BB/2022

IN THE MATTER OF:

M/s. Profectus Capital Pvt. Ltd. ... Petitioner
Vs.
M/s. Bangalore Blues Entertainment India Pvt. Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 02.05.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For I.A.134/2024 : Shri R. Pushkar, Adv., for Applicant
For I.A.748/2023 : Shri R. Pushkar, Adv., for Respondent

ORDER

I.A.No.134/2024:

1. This Application has been filed by the Resolution Professional, U/s.60 (5) of the IBC, 2016 R/w. Rule 11 of the NCLT Rules, 2016, seeking to direct the Applicant to convene the 8th CoC meeting to record the CoC's consent for the withdrawal of the CIRP admitted against the Corporate Debtor U/s.7 of the Code.
2. Heard the Ld. Counsel appearing for the Applicant.
3. When this Application is taken up for hearing, learned Counsel for the Applicant stated that he is not pressing the instant Application as it becomes infructuous.
4. **Accordingly, I.A.No.134/2024 is dismissed as infructuous.**

I.A.No.748/2023:

1. This Application has been filed by M/s. Vikas Tech Park, a Co-Ownership Firm represented by its Partners viz., M/s. Karnataka Enterprise & Anr. (Applicants), U/s.60 of IBC, 2016 R/w. Rule 11 of the NCLT Rules, 2016,

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seeking to direct the Resolution Professional to execute a registered cancellation deed cancelling the lease deeds dated 29.08.2022 etc.

2. Heard the Ld. Counsel appearing for the Respondent. None appeared for the Applicant.
3. It is seen from the records that the instant CP has already been disposed of vide Order dated 18.03.2024. In the circumstances, the instant IA does not survive, and accordingly, IA bearing **I.A.No.748/2023 is hereby dismissed as infructuous.**

**-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)**

**-Sd-
K. BISWAL
MEMBER (JUDICIAL)**

Shruthi